## **GOVERNMENT OF INDIA** TRIBAL AFFAIRS **LOK SABHA**

**UNSTARRED QUESTION NO:3469** ANSWERED ON:15.12.2014 PRICES FOR MINOR FOREST PRODUCTS Simha Shri Prathap

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is no uniformity in fixing the prices of Minor Forest Produces (MFP) among the States and if so, the reasons therefor;
- (b) the steps taken to set up Price Fixation Committees in all the States comprising members of tribal community to address the anomaly:
- (c) whether there is any proposal to adopt Common Minimum Prices for MFP; and
- (d) if so, the details thereof and if not, the reasons therefor?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a) & (b): Management of Minor Forest Produce (MFP) comes under the domain of the States. Fixation of price for MFP is done by the States as per the policies related to collection, marketing, transit etc. of MFP and the wages of labour prevailing in the states concerned.
- (c) & (d): There is no proposal to fix Common Minimum Price for the MFP. However, Government has launched a scheme Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP, which envisages declaration of Minimum Support Price (MSP) for the twelve MFP namely



- (v) Sal Seed
- (vi) Lac,
- (vii) Chironjee,
- (viii) Wild Honey
- (ix) Myrobalan
- (x) Tamarind
- (xi) Gums (Gum Karaya) and
- (xii) Karanj.

MSP is declared based on the recommendation of Pricing Cell in Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED). The cell is comprised of representatives from Planning Commission, Commission for Agriculture Cost and Prices, Indian Institute of Forest management, Ministry of Rural Development, Indian Council of Forestry Research and Education, National Council for Applied Economic Research and representatives from State Tribal Development Corporations.